

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAIMY- MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 199/252/HDB/2017
NAME OF THE COMPANY	Murali Krishna Murthy Bachu &(02) Others
NAME OF THE PETITIONER(S)	Murali Krishna Murthy Bachu &(02) Others
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Shri. G. Ravikanth, learned CS for the petitioner, has ~~been~~ sent a letter and requesting to post the case on 22.11.2017.

Post the case on 05.12.2017

Member (Technical)

Member (Judicial)